

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI

OFFICE OF CHAIRPERSON (ELECTION COMMITTEE), DBA ELECTION-2024

No. 28537/EC/DBA/2024

16.08.2024

16 AUG 2024

To.

The Worthy President,
Delhi Bar Association,
Tis Hazari Courts, Delhi.

Subject: Request for supply the complete data of members of the Delhi Bar Association.

Respected Sir,

With reference to the office letter no. 01/EC/DBA/2024 dated 08.08.2024 regarding the providing of complete data of member of DBA for the purpose of preparation of electoral list for DBA election 2024. This is to bring to your kind notice that data of above mentioned subject is not yet received. May we request and remind again that the process for election is time bound in line with the directions of the Hon'ble High Court of Delhi in WP© 1086/2010 titled "P.K. Dash, advocate & ors. Vs. Bar Council of Delhi" and WP 10363/2021 titled " Lalit Sharma & ors. Vs. Union of India of Ors.

Kindly provide the same at the earliest.

Thanking you,



Sh. Nikhil Chopra
Chairperson, DBA EC-24

28538-28543

Copy forwarded for information and necessary action to:-

16 AUG 2024

- 1) The Registrar General, Hon,ble High Court of Delhi, New Delhi.
- 2) The President/Hony. Secretary, Delhi Bar Association, THC, Delhi with request to circulate among the Members by way of Publication on their website and as well as notice board.
- 3) PS to Ld. Principal District & Sessions Judge (HQ), THC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judge (WEST), THC, Delhi.
- 5) In charge, Care Taking Branch (HQ), THC, Delhi with the request to display the present Notice and Declaration Form on all the Notice Boards at Tis Hazari Courts Complex.
- 6) The Dealing Assistant, website committee, Tis Hazari Courts, Delhi with the directions to upload the Notice and Declaration Form on the official website of Delhi District Courts, Tis Hazari courts.



Chairman, Election Committee
(DBA Election-2024), THC, Delhi.